

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3654**

TO BE ANSWERED ON THE 8TH AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)

TERROR FUNDING

**3654. SHRI R. DHRUVA NARAYANA:
SHRIMATI SANTOSH AHLAWAT:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that recently National Investigation Agency (NIA) teams raided many places and found Rs. 2.50 crore cash and letter heads of terrorist group heads including Hurriyat Leaders also;

(b) if so, the details thereof;

(c) whether there are strong evidences to prove that the civil unrest and stone pelting in Kashmir valley was being funded from Pakistan through Separatists; and

(d) if so, the details thereof and the corrective steps being taken by the Government to stop the terror funding?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): The National Investigation Agency (NIA) has conducted searches at different places in Jammu and Kashmir and other parts of the country in connection with the case RC-10/2017/NIA/DLI registered by the Agency on 30.05.2017 against Hafiz Muhammad Saeed and members/cadres of some separatist and terrorist organisations on the allegation of funding the separatist and terrorist activities in Jammu and Kashmir. The case is under investigation.

In order to meet the challenges of terror funding, the Government has strengthened the intelligence set up to collect, collate and disseminate information on real time basis, the legal regime has been strengthened by amending the Unlawful Activities (Prevention) Act, 1967 (UAPA) and the Prevention of Money Laundering Act, 2002 (PMLA) and a Terror Funding & Fake Currency Cell has been set up in NIA to investigate the terror funding case.
